

**Central Administrative Tribunal
Principal Bench
New Delhi**

OA No.44/2017

MA No.57/2017

MA No.56/2017

New Delhi this the 22nd day of May, 2018

**Hon'ble Mrs. Jasmine Ahmed, Member (J)
Hon'ble Ms. Praveen Mahajan, Member (A)**

Awdesh Kumar Prajapati

Aged 42 years

S/o Shri Lalu Ram Prajapati

R/o D-4, First Floor

Delhi Administration Flats

Model Town, Delhi – 110 009.

Posted as TGT

Group 'C'.

..... Applicant.

(By Advocate: None)

Versus

1. Government of NCT Delhi
Through its Secretary
Department of Social Welfare
New Secretariat
Delhi.
2. Delhi Subordinate Services Selection Board
FC-18, Institutional Area, Karkardooma
Delhi-110 092.
3. Office of the Commissioner
(Persons with Disability)
25-D, Mata Sundari Road
Near Gurunanak Eye Centre
New Delhi – 110 002.
4. Chief Commissioner
(Persons with Disabilities)
Government of India
Sarojini House, 6, Bhagwan Dass Road

New Delhi.Respondents
(By Advocate: Shri Vijay Pandita for R-1 and 2, Ms.Sumedha Sharma for R-3 and Shri S.N.Verma, for R-4)

ORDER (ORAL)

By Hon'ble Mrs. Jasmine Ahmed, Member (J)

On perusal of the record, it is seen that on the last several occasions, none has appeared on behalf of the applicant. Today also, neither the applicant nor his counsel has appeared. It is presumed that the applicant is not interested in pursuing the matter.

2. Hence, the OA is dismissed in default for non-prosecution.

(Praveen Mahajan)
Member (A)

(Jasmine Ahmed)
Member (J)

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